

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP (IB) No. 517/Chd/Pb/2019

IN THE MATTER OF:

Oriental Bank of Commerce

...Petitioner-Financial Creditor

Versus

Nuway Organic Naturals (India) Ltd.

... Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 02.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Harsh Garg with Mr. Pulkit Goyal,
Advocates

For the Respondent : Mr. Yashpal Gupta, Advocate

ORDER

Arguments heard. ***Order Reserved.***

Sd/-

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**